

मिशन मेरे इलाके में भी है। मैंने आपको पत्र लिखा था।

अध्यक्ष महोदय : सिर्फ लिखने से ही तो इजाजत नहीं मिल जाएगी।

श्री बी० पी० शौर्य : आपने उत्तर दिया कि मिला नहीं।

अध्यक्ष महोदय : बँलट में आपका नाम नहीं आया होगा।

12.53 hrs.

PAPERS LAID ON THE TABLE

HIGH COURT JUDGES, TRAVELLING ALLOWANCE (AMENDMENT) RULES

THE MINISTER OF LAW AND JUSTICE (SHRI H. R. GOKHALE) : I beg to lay on the Table a copy of the High Court Judges Travelling Allowance (Amendment) Rules, 1971 (Hindi and English versions) Published in Notification No. G. S. R. 1539 in Gazette of India dated the 16th October, 1971 under sub-section (3) of section 24 of the High Court Judges (Conditions of Service) Act, 1954. [Placed in Library. See No. LT-1075/71.]

DELHI SALES TAX (FIRST AMENDMENT) RULES, CAPITAL ISSUES (APPLICATIONS FOR CONSENT) (AMENDMENT) RULES, ETC.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (1) I beg to relay on the Table a copy of the Delhi Sales Tax (First Amendment) Rules, 1971 (Hindi and English versions) published in Notification No. F. 4(97)/69 Fin(G) in Delhi Gazette dated the 18th March, 1971 under sub-section (4) of section 26 of the Bengal Finance (Sales Tax) Act, 1941 as in force in the Union territory of Delhi. [Placed in Library. See No. LT-893/71.]

(2) to lay on the Table—

(a) A copy of the Capital Issues (Applications for Consent) (Amendment) Rules, 1971 (Hindi and

English versions) Published in Notification No S. O. 5181 in Gazette of India dated the 19th November, 1971 under sub-section (2) of section 12 of the Capital Issues (Control) Act, 1947. [Placed in Library. See No. LT-1076/71.]

(b) A copy each of the following documents (Hindi and English versions) under sub-section (8) of section 10 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970 :—

(i) Report on the working and activities of the Central Bank of India for the year ended the 31st December, 1970 along with the Accounts and the Auditor's Report thereon.

(ii) Report on the working and activities of the Bank of India for the year ended the 31st December, 1970 along with the Accounts and the Auditor's Report thereon.

(iii) Report on the working and activities of the Punjab National Bank for the year ended the 31st December, 1970 along with the Accounts and Auditor's Report thereon.

(iv) Report on the working and activities of the Bank of Baroda for the year ended the 31st December, 1970 along with the Accounts and the Auditor's Report thereon.

(v) Report on the working and activities of the United Commercial Bank for the year ended the 31st December, 1970 along with the Accounts and the Auditor's Report thereon.

(vi) Report on the working and activities of the Canara Bank for the year ended the 31st December, 1970 along with the Accounts and the Auditor's Report thereon.